

ITEM NO.22

REGISTRAR COURT

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH

Criminal Appeal No(s). 3698/2024

RAJENDRA PRATAP SINGH

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

IA No. 6370/2023 - EXEMPTION FROM FILING O.T.)

Date : 18-12-2024 These matters were called on for hearing today.

For Appellant(s)

Mr. Sanjeev Malhotra, AOR

For Respondent(s)

Mr. Rohit K. Singh, AOR

Mr. Vijay Kumar, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Sole respondent has filed counter affidavit.

Photocopies of the original records from the High Court
and Trial Court are still awaited. Reminder be issued.

List again on 06.02.2025.

rd

SUJATA SINGH
Registrar